

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017
M.A. No. 552/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Devendra Jain.	RP	
30	Jay Choksi	Adv for R.P.	
30	Rakesh Agarwal	Resolution Applicant	
30	Mr Rohan Agrawal P/b MDP Partners	adv for Resp No. 2	
	Nikhil Rajani 1/b M/s. V Deshpande & Co for Edelweiss Asset Reconstruction Co. Ltd.	Advocate.	

ORDER

MA 552/2017 in CP No.839/ I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: List this matter on 20.11.2017 for orders.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)